

ORISSA HIGH COURT**FILING REPORT AS ON :15/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000015/2021	GMR KAMALANGA ENERGY LTD. VS SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION	PAMI RATHO VS //	// () //
2	BLAPL/0001275/2021	NANDA NAG VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS //	GUNUPUR /205 /2020 () //
3	BLAPL/0001276/2021	BABULI BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS //	SARANAKUL /17 /2021 () //
4	BLAPL/0001277/2021	PRABIN MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS //	MOTU /59 /2020 () //
5	BLAPL/0001278/2021	ABHISEK KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS //	MALKANGIRI /36 /2021 () //
6	BLAPL/0001279/2021	SEEMA SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS //	MALKANGIRI /456 /2020 () //
7	BLAPL/0001280/2021	YADAV NANDA PRADHAN VS STATE OF ODISHA	SIDHESWAR RATH VS //	KONARK /125 /2020 () //
8	BLAPL/0001281/2021	JOSEPH TIRKEY VS STATE OF ODISHA	JAGANNATH KAMILA VS //	CHANDIPOSH PS /83 /2020 () //
9	BLAPL/0001282/2021	ANKIT APAT VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS //	SUNDARGARH SADAR /208 /2020 () //
10	BLAPL/0001283/2021	DUSHASAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS //	KANIHA /33 /2021 () //
11	BLAPL/0001284/2021	DEBASIS PARIDA @ TIKI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS //	KANAS /59 /2020 () //

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12	BLAPL/0001285/2021	HARENDRANATH SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /456 /2020 () //
13	BLAPL/0001286/2021	BIJAYA MUDULI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASMANTAPUR /76 /2020 () //
14	BLAPL/0001287/2021	GANGADHAR MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /16 /2021 () //
15	BLAPL/0001288/2021	SHYAM PANGI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE SADAR /250 /2020 () //
16	BLAPL/0001289/2021	BINATA MUNDARY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BISRA /80 /2020 () //
17	BLAPL/0001290/2021	MANAS KUMAR PAIKRAY VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	BANAPUR P.S. /24 /2021 () //
18	BLAPL/0001291/2021	CHANDAN KU. MAJHI VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	PANIKOILI /51 /2020 () //
19	BLAPL/0001292/2021	NIRANJAN SAXENA VS REPUBLIC OF INDIA	PRABHU PRASANNA BEHERA VS	/ /0 () //
20	BLAPL/0001293/2021	KAILASH SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BIRMITRAPUR /43 /2019 () //
21	BLAPL/0001294/2021	ASHISH CHAUHAN VS REPUBLIC OF INDIA	PRABHU PRASANNA BEHERA VS	/ /0 () //
22	BLAPL/0001295/2021	PRAKASH @ PRAKAHSH MOHARANA @ POTAPUR VS STATE OF ODISHA	ANURAJEET MISHRA VS	JAJPUR ROAD /30 /2016 () //
23	BLAPL/0001296/2021	JAYANTA HARIJAN	ANIRUDHA DAS	TENTULIKHUNTI /12 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001297/2021	KATIA @ RAJENDRA ARAKHA	MD.G.MADANI	BHANDARIPOKHARI /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001298/2021	BAIRAGI BEHERA	MD.G.MADANI	BHADRAK RURAL /210 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001299/2021	GANDHI ROUT	PRAKASH KUMAR MISHRA	BARAMBA /293 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001300/2021	RAMA CHANDRA KHILLA @ RAMA KHILLA	JUGALA KISHORE PANDA	ORKEL /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001301/2021	PANKAJ KUMAR PASWAN	SUCHIT KUMAR NAYAK	JEYPORE TOWN /117 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001302/2021	ERMA WANJAMI	JUGALA KISHORE PANDA	KALIMELA /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001303/2021	SUDHANSHU SEKHAR KURAMI @ BONTY	RAJIB LOCHAN PATTNAIK	MALKANGIRI /456 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001304/2021	CHANDRAKANTA MAJHI	SARAT KUMAR JENA	BANAPUR P.S. /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001305/2021	PRASHANT PRABHAKAR DHOLE	ASIT KUMAR JENA	// /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001306/2021	BHUJA BEHERA @ BULU	BHOJARAJ SETH	BISWANATHPUR /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001307/2021	BIBHITA KARA @ HARIJAN	BHOJARAJ SETH	JAIPATNA /354 /2020
		VS	VS	()

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35	BLAPL/0001308/2021	STATE OF ODISHA JANHABA @ RAJENDRA SETH VS	BHOJARAJ SETH VS	// LOISINGHA(BOLANGIR) /323 /2020 ()
36	BLAPL/0001309/2021	STATE OF ODISHA NAGEN @ NAGENDRA SOREN VS	BHARAT JALLI VS	// JASHIPUR /151 /2020 ()
37	BLAPL/0001310/2021	STATE OF ODISHA GUDU @ SONU SETHI VS	GUNDURI CHARAN PANDA VS	// BADAMBADI /7 /2021 ()
38	BLAPL/0001311/2021	STATE OF ODISHA SUJATA KHARA @ SUJATA KHORA VS	ASIT KUMAR JENA VS	// MUDULIPODA /8 /2021 ()
39	BLAPL/0001312/2021	STATE OF ODISHA HRUSIKESH HANTAL @ HRUSHIKESH HANTA VS	ASIT KUMAR JENA VS	// MUDULIPODA /9 /2021 ()
40	BLAPL/0001313/2021	STATE OF ODISHA AKSHYA KHARA @ GUDU @ AKSHAY KHORA VS	ASIT KUMAR JENA VS	// MUDULIPODA /8 /2021 ()
41	BLAPL/0001314/2021	STATE OF ODISHA SAYYAD DILWAR @ S. DILAWAR VS	ASIT KUMAR JENA VS	// MALKANGIRI /134 /2019 ()
42	BLAPL/0001315/2021	STATE OF ODISHA ADITYA KHARA VS	ASIT KUMAR JENA VS	// MUDULIPODA /9 /2021 ()
43	BLAPL/0001316/2021	STATE OF ODISHA BHIMASEN SAHU VS	B.S.DASPARIDA VS	// HINJILI (ASKA) /323 /2020 ()
44	BLAPL/0001317/2021	STATE OF ODISHA SRIDHAR MALIK @ KATI VS	B.S.DASPARIDA VS	// SORO /87 /2018 ()
45	BLAPL/0001318/2021	STATE OF ODISHA JITENDRA KUMAR SAHANI @ JITENDRA SAHA VS	B.S.DASPARIDA VS	// JALESWAR /184 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0001319/2021	KARTIK CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /139 /2019 () //
47	BLAPL/0001320/2021	WAKAR KHAN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
48	BLAPL/0001321/2021	SURESH DALEI @ LIPU @ LIKU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI /121 /2018 () //
49	BLAPL/0001322/2021	BIKRAM SWAIN @ LUCKY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
50	BLAPL/0001323/2021	PRASANT NHANDARAKAR VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
51	BLAPL/0001324/2021	RAM SINGH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
52	BLAPL/0001325/2021	DILSHAD AHMED SIDDIQUI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
53	BLAPL/0001326/2021	SALIM SHEIK VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
54	BLAPL/0001327/2021	DIPAK CHORAGADE VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
55	BLAPL/0001328/2021	HARIRAM YADAV VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
56	BLAPL/0001329/2021	VIJAY PRATAP SINGH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	SPL.TASK FORCE /4 /2021 () //
57	BLAPL/0001330/2021	MUARAM JENA	JYOTIRMAYA SAHOO	KHALLIKOTE /48 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001331/2021	A.SURESH DORA	JYOTIRMAYA SAHOO	BADAGADA /267 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001332/2021	BIJAYA RANA	JUGALA KISHORE PANDA	PHIRINGIA /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001333/2021	RAJESH NAIK	UDIT RANJAN JENA	BOUDH /88 /2012
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001334/2021	SHARAT @ SARAT NAYAK	AKSHAYA KUMAR SAHOO	KISHORENGAR /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001335/2021	TARINI BHOI @ TARINISEN BHOI	UDIT RANJAN JENA	TUSRA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001336/2021	TAPASWINI MEHER	JAGABANDHU SAHU	BIJEPUR /201 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001337/2021	RAMA KHILA	BABITA SAHU	MATHILI /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001338/2021	BHARAT SAHU	SUSANTA KUMAR TRIPATHY	TITILAGARH /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001339/2021	NATU GOCHHAYAT	GEETANJALI MAJHI	BARKOTE /218 /2015
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001340/2021	SANDHYA MOHAPATRA	AMIT PRASAD BOSE	BARIPADA TOWN /955 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001341/2021	BABULA HARIJAN	SUCHIT KUMAR NAYAK	DABUGAM /119 /2020
		VS	VS	()

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69	BLAPL/0001342/2021	STATE OF ODISHA AKASH NAYAK VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /13 /2021 ()
70	BLAPL/0001343/2021	STATE OF ODISHA MRUTYUNJAY SETHI VS	BRAJA MOHAN SARANGI VS	// BHANDARIPOKHARI /123 /2020 ()
71	BLAPL/0001344/2021	STATE OF ODISHA AMIT PATRA VS	PRASANTA KUMAR NANDA VS	// RAJGANGPUR /228 /2020 ()
72	CMP/0000079/2021	STATE OF ODISHA JYOSTNA RANI PATI VS	BRAMANANDA TRIPATHY VS	// // ()
73	CMP/0000080/2021	KRUSHNAMANI DEVI HARA PRASAD MALICK VS	NIRANJAN PANDA VS	// // ()
74	CONTC/0001091/2021	GOVT. OF ODISHA JOGENDRA @ JOGENDRA KUMAR SAHOO VS	ADV VS	// // ()
75	CONTC/0001092/2021	GOPABANDHU SATAPATHY, I.A.S BHIMA SAGAR MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
76	CONTC/0001093/2021	RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R) AND EX-OFFICIO, ADDL.SECY, TO GOVT. MANIRAM MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
77	CONTC/0001094/2021	RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY, TO GOVT. RADHAKRUSHNA PATRA VS	ADV VS	// // ()
78	CONTC/0001095/2021	STATE OF ORISSA M.C. OF GOURANGA SAHANI U.P. (M.E.),SCHOOL VS	ADV VS	// // ()
79	CONTC/0001096/2021	STATE OF ODISHA PURUSOTTAM SATPATHY VS SAURAV GARG, IAS	DINESH KUMAR PANDA VS	// // ()

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80	CONTC/0001097/2021	KALYANI PAL VS SATYABRATA SAHU	MANAS PATI VS	// 0 //
81	CONTC/0001098/2021	TRILOCHAN SETHY VS JYOTIRMAYA RATHA, ENGINEER-IN-CHIEF	ADV VS	// 0 //
82	CONTC/0001099/2021	KSHITISH CHANDRA PUTHAL VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
83	CONTC/0001100/2021	BRAJA KISHORE MOHANTY VS REGHU.G, DIRECTOR, TECHNICAL EDUCATION AND TRAINING	ADV VS	// 0 //
84	CONTC/0001101/2021	ASHOK KUMAR BEJ VS ASHOK K.K.MEENA	ADV. VS	// 0 //
85	CONTC/0001102/2021	ADIKANDA PRADHAN VS REGHU.G, DIRECTOR, TECHNICAL EDUCATION AND TRAINING	ADV VS	// 0 //
86	CONTC/0001103/2021	KHAGESWAR SETHY VS ASHOK K.K.MEENA	ADV VS	// 0 //
87	CONTC/0001104/2021	BIJAYA KUMAR MEHER VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
88	CONTC/0001105/2021	RABINDRA KUMAR RAY VS ASHOK K.K.MEENA	ADV VS	// 0 //
89	CONTC/0001106/2021	FAKIR MOHAN ROUT VS ASHOK K.K.MEENA	ADV VS	// 0 //
90	CONTC/0001107/2021	DILLIP KUMAR JENA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
91	CONTC/0001108/2021	SANDHYARANI BAG	ADV	//

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		VS	VS	0
92	CONTC/0001109/2021	SATYABRATA SAHU, I.A.S		//
		JAYANTA BISWAL	ADV	//
		VS	VS	0
93	CONTC/0001110/2021	SASWAT MISHRA, IAS		//
		RAMESH CHANDRA ACHARYA	ADV	//
		VS	VS	0
94	CONTC/0001111/2021	SATYABRATA SAHU, IAS		//
		MAMATA DALAI	ADV	//
		VS	VS	0
95	CONTC/0001112/2021	SANJEEV CHOPRA, IAS		//
		PRABHAT KUMAR NAYAK	ADV	//
		VS	VS	0
96	CONTC/0001113/2021	BISHNUPAD SETHI, IAS		//
		DHADI MOHANTY	ADV	//
		VS	VS	0
97	CONTC/0001114/2021	DR. KRISHAN KUMAR, IAS		//
		DILLIP KUMAR SAHOO	ADV	//
		VS	VS	0
98	CONTC/0001115/2021	SATYABRATA SAHOO		//
		MAMATA SARANGI	ADV	//
		VS	VS	0
99	CONTC/0001116/2021	SATYABRATA SAHOO		//
		SURATILATA PARIDA	ADV	//
		VS	VS	0
100	CONTC/0001117/2021	JAGANNATH PAHI, CMO, BHADRAK		//
		BADRI NARAYAN MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
101	CONTC/0001118/2021	G. MATHI VATHANAN, IAS		//
		LALA BISWANATH RAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
102	CONTC/0001119/2021	G. MATHI VATHANAN, IAS		//
		MAHESWAR SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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103	CONTC/0001120/2021	G. MATHI VATHANAN SUDARSAN KHATEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
104	CONTC/0001121/2021	G. MATHI VATHANAN, IAS KICHAKESWAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
105	CONTC/0001122/2021	G. MATHI VATHANAN, IAS ABHIRAM JENA VS	ADV VS	// // 0
106	CONTC/0001123/2021	BIRANCHI NARAYAN MOHANTY, DIRECTOR OF ELEMENTARY EDUCATION PRAHALLAD DIKSHIT VS	ADV. VS	// // 0
107	CONTC/0001124/2021	SATYABRATA SAHU, I.A.S. GAYADHAR PATRA VS	ADV. VS	// // 0
108	CONTC/0001125/2021	SATYABRATA SAHU, I.A.S. BALAVADRA SWAIN VS	ADV VS	// // 0
109	CONTC/0001126/2021	VIJAY ARORA, IAS AVAYA KUMAR JENA VS	adv. VS	// // 0
110	CONTC/0001127/2021	VIJAY ARORA, I.A.S. SHANTILATA PANDA @ MOHAPATRA VS	ADV VS	// // 0
111	CONTC/0001128/2021	VIJAY ARORA, IAS AMIYA KUMAR RATH VS	ADV. VS	// // 0
112	CONTC/0001129/2021	VIJAY ARORA, IAS RABINDRA NATH SATAPATHY VS	ADV VS	// // 0
113	CONTC/0001130/2021	VIJAY ARORA, IAS HRUDANANDA PRADHAN VS	ADV VS	// // 0
		VIJAY ARORA, IAS		//

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114	CONTC/0001131/2021	KANAKALATA PANDA VS VIJAY ARORA, IAS	ADV VS	// 0 //
115	CONTC/0001132/2021	GOBINDA CHANDRA JENA VS VIJAY ARORA, IAS	ADV VS	// 0 //
116	CONTC/0001133/2021	SUNIL KUMAR MISHRA VS VIJAY ARORA, IAS	ADV VS	// 0 //
117	CONTC/0001134/2021	PRASANNA KUMAR SAMAL VS VIJAY ARORA, IAS	ADV VS	// 0 //
118	CONTC/0001135/2021	NIRANJAN MOHANTY VS VIJAY ARORA, IAS	ADV VS	// 0 //
119	CONTC/0001136/2021	RAJKISHORE BALA VS ASHWINI MISHRA, OAS (SB)	ADV VS	// 0 //
120	CONTC/0001137/2021	MAMINA DAS VS AMIYA KUMAR SATAPATHY	ADV VS	// 0 //
121	CONTC/0001138/2021	PRAMOD MOHANTY VS DR. A.P.MAHESHWARI, IPS	SATYABRATA MOHANTY (1) VS	// 0 //
122	CONTC/0001139/2021	RAMESH CHANDRA SETHI VS ASHWINI MISHRA, OAS (SB)	ADV VS	// 0 //
123	CONTC/0001140/2021	DIBAKAR NATH VS ASHWINI MISHRA, OAS (SB)	ADV VS	// 0 //
124	CONTC/0001141/2021	KRISHNA MANJARI DEI VS ASHWINI MISHRA	ADV. VS	// 0 //
125	CONTC/0001142/2021	AMEEYA RANJAN DAS	ADV	//

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		VS	VS	0
126	CONTC/0001143/2021	ASHWINI MISHRA, OAS (SB) ABHAYA KUMAR BARIK	ADV.	//
		VS	VS	0
127	CONTC/0001144/2021	ASHWINI MISHRA BHIKARI CHARAN BEHERA	ADV	//
		VS	VS	0
128	CONTC/0001145/2021	ASHWINI MISHRA, OAS (SB) DHIRENDRA JENA	ADV	//
		VS	VS	0
129	CONTC/0001146/2021	ABHAYA, IPS GOUTTAM CHARAN NAYAK	ADV	//
		VS	VS	0
130	CONTC/0001147/2021	BIJAY KUMAR SAHU, OPS I CHANDRA SEKHAR PATRA	RANJIT MOHANTY	//
		VS	VS	0
131	CONTC/0001148/2021	BISWAJIT PATTANAİK SASMITA BEHERA	ADV	//
		VS	VS	0
132	CONTC/0001149/2021	K. SIBA SUBRAMANI, SP, DHENKANAL BANABIHARI NAYAK	ADV	//
		VS	VS	0
133	CONTC/0001150/2021	BISHNUPADA SETHY, IAS HARENDRA NARAYAN DAS	ADV	//
		VS	VS	0
134	CONTC/0001151/2021	BISHNUPADA SETHY, IAS LAKSHMIDHAR PANDIT	ADV	//
		VS	VS	0
135	CONTC/0001152/2021	BISHNUPADA SETHY, IAS ANANTA KUMAR BARIK	ADV	//
		VS	VS	0
136	CONTC/0001153/2021	BISHNUPADA SETHY, IAS SHYAM SUNDAR PATRA	RASHMI KANTA ACHARYA	//
		VS	VS	0

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		BIJAYITA SAMANTASINGHAR, OAS		//
137	CONTC/0001154/2021	DAMAYANTI GIRI	ADV	//
		VS	VS	()
		DR. DULALSEN JAGATDEO, CDM AND PHO		//
138	CONTC/0001155/2021	TRAILOKYA CHARAN ROUSTRAY	BIDESH RANJAN BEHERA	//
		VS	VS	()
		G. MATHI VATHANAN		//
139	CONTC/0001156/2021	CHOUDHURI MAHANANDA	DURGESH NARAYAN RATH	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
140	CONTC/0001157/2021	SADANANDA MAHAKUR	DURGESH NARAYAN RATH	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
141	CONTC/0001158/2021	KHAGESWAR BAG	ADV	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
142	CONTC/0001159/2021	MUNI BHOSAGAR	DURGESH NARAYAN RATH	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
143	CONTC/0001160/2021	SANTOSH KUMAR SARANGI	DURGESH NARAYAN RATH	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
144	CRLA/0000096/2021	SIPUN MAJHI	PARTHA SARATHI NAYAK	CHHENDIPADA /350 /2020
		VS	VS	()
		STATE OF ODISHA		//
145	CRLA/0000097/2021	SANTOSH KUMAR DAS	NIRANJAN LENKA	MAHILA P.S.(BBSR) /276 /2014
		VS	VS	()
		STATE OF ODISHA		//
146	CRLA/0000098/2021	BULU PRADHAN	SANJIB KUMAR BHANJADEO	BALUGAON P.S. /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
147	CRLMA/0000049/2021	STATE OF ODISHA(VIG.)	ADV	KORAPUT VIGILANCE /5 /2008
		VS	VS	()
		DAMEI CHARAN JENA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMA/0000050/2021	SANJAY BHOI VS STATE OF ODISHA	ADV. VS	/ /0 () //
149	CRLMC/0000255/2021	RAKESH KUMAR RAUT VS STATE OF ODISHA	TRILOCHAN NANDA VS	OLATPUR /53 /2014 () //
150	CRLMC/0000256/2021	DR. SUNIL KUMAR RATH VS STATE OF ORISSA	VS	BANHARPALI /136 /2020 () //
151	CRLMC/0000257/2021	DR. SUNIL KUMAR RATH VS STATE OF ORISSA	VS	BRAJARAJNAGAR /107 /2020 () //
152	CRLMC/0000258/2021	MANOJ DIGAL @ MANOJ KUMAR DIGAL VS STATE OF ORISSA	AMULYA RATNA PANDA VS	GOCHHAPADA /68 /2018 () //
153	CRLMC/0000259/2021	RAJESH KUMAR SAHU VS STATE OF ODISHA	BHOJRAJ SETH VS	PAPADAHANDI /87 /2019 () //
154	CRLMC/0000260/2021	SABIR ALLI VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	/ /0 () //
155	CRLMC/0000261/2021	PITABAS NAYAK @ SUDAM VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	MARKAT NAGAR /127 /2017 () //
156	CRLMC/0000262/2021	JANMAJAYA KUMAR VS STATE OF ORISSA	MANAS CHAND VS	KUNDRA /114 /2019 () //
157	CRLMC/0000263/2021	DEEPAK KUMAR VS STATE OF ORISSA	MANAS CHAND VS	/114 /2019 () //
158	CRLMC/0000264/2021	BABAN SUBUDHI VS STATE OF ODISHA	DEBENDRA KUMAR PATTANAIAK VS	NIRAKARPUR /155 /2013 () //
159	CRLMC/0000265/2021	ULLASH CHANDRA MOHANTY	MANAS CHAND	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
160	CRLMC/0000266/2021	ULLASH CHANDRA MOHANTY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ORISSA		//
161	CRLMC/0000267/2021	ULLASH CHANDRA MOHANTY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ORISSA		//
162	CRLMC/0000268/2021	ULLASH CHANDRA MOHANTY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000269/2021	PRASHANT NAIK	SUSHANTA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000270/2021	RAGHAB KUMAR NAHAK	SANJIB KUMAR BHANJADEO	BUGUDA /194 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0000271/2021	BISHNU PRASAD BISOYI	PRASANTA KUMAR NANDA	CUTTACK VIGILANCE /6 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
166	CRLMP/0000304/2021	BANABASI DIPA	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000305/2021	GITANJALI HARICHANDAN	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		THE DEPUTY COMMISSIONER OF POLICE,BBSR		//
168	CRLMP/0000306/2021	BASANTA MOHAPATRA	BAMADEV BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000307/2021	SATYAPRIYA BEHERA	M.R.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000308/2021	NIRUPAMA MOHANTY	SAMARENDRA PATTNAIK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMP/0000309/2021	DIRECTOR GENERAL OF POLICE,CTC PRASANT KUMAR BARAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
172	CRLMP/0000310/2021	LAXMIPRIYA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
173	CRLMP/0000311/2021	PUSPANJALI JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// / /0 ()
174	CRLMP/0000312/2021	RIZWANA BEGUM VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// / /0 ()
175	CRLMP/0000313/2021	PRABASINI ROUTRAY VS STATE OF ODISHA	MANAS CHAND VS	// / /0 ()
176	CRLMP/0000314/2021	KUNTALA SETHI VS STATE OF ODISHA	NEPOLEON SAHANI VS	// / /0 ()
177	CRLMP/0000315/2021	KULAMANI SAHOO VS STATE OF ODISHA	SUDARSAN BEHERA VS	// / /0 ()
178	CRLREV/0000060/2021	GUNAMANI BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	AUL /76 /2020 J.M.F.C.,AUL(Kendrapara *) CRMC/0000010/2020
179	CRLREV/0000061/2021	PRIYA RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BINJHARPUR /97 /2020 S.D.J.M.,JAJPUR(Jajapur *) MISCA/0000066/2020
180	CRLREV/0000062/2021	DANEI BEHERA@DANARDAN BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHADRAK RURAL /286 /2014 A.D.J.,BHADRAK(Bhadrak *) Spl/0000009/2016
181	CRLREV/0000063/2021	BABUNI SINGH VS STATE OF ODISHA	PRAHALLADA SAHU VS	BAMUNIGAM /1 /2015 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLREV/000064/2021	ANIL KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /87 /2016 () //
183	CRLREV/000065/2021	PRIYA RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	AUL /76 /2020 J.M.F.C,AUL(Kendrapara *) CRMC/000006/2020
184	CRLREV/000066/2021	JOGENDRA DORA @ JOGANDOR DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
185	CRLREV/000067/2021	GUDU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /288 /2020 () //
186	FAO/000030/2021	M.C. OF SANYASI UCHA VIDYAPITHA (HIGH SCHOOL) VS STATE OF ODISHA	JOGENDRA KUMAR SAHOO VS	// () //
187	FAO/000031/2021	SAMARI JENI VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
188	FAO/000032/2021	AMAN JABBAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //
189	FAO/000033/2021	ANIRUDHA DASH VS P.O., INTERNAL COMPLAINT COMMITTEE	DIGAMBARA MISHRA VS	// () //
190	FAO/000034/2021	BIJAY KUMAR PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //
191	MACA/000083/2021	PRANANATH NAYAK VS CHAIR MAN CUM MANAGING DIRECTOR, OSRTC	JITENDRA MOHANTY VS	// () //
192	MACA/000084/2021	REGIONAL MANAGER, ORIENTAL INSURANCE CORPORATION VS MANORANJAN DAS	SUKRATISATPATHY VS	// () //
193	RSA/000015/2021	RAGHUNATH MAHAPRABHU BIJE	SURYAKANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	TRP(C)/0000049/2021	EXECUTIVE OFFICER, NAC, RAMBHA PRASANNA KUMAR SAHOO @ PRASANA KUMAR SAHOO	ARUN KUMAR MOHANTHA	//
		VS	VS	0
195	TRP(C)/0000050/2021	PUSPALATA SAHOO PRIYADARSANI RAY	SAMARENDRA MOHANTY	//
		VS	VS	0
196	TRP(C)/0000051/2021	BIBHUDATTA SWAIN MINATI BEHERA	PURNA CHANDRA DAS	//
		VS	VS	0
197	TRP(C)/0000052/2021	MANOJ KUMAR BEHERA SANJAY KUMAR SWAIN	BIPIN KUMAR NAYAK	//
		VS	VS	0
198	TRP(C)/0000053/2021	RITANJALI SWAIN PRATYUSH PANI	SWARUP KUMAR PATNAIK	//
		VS	VS	0
199	TRP(C)/0000054/2021	MONALI MOHANTY DEVISHREE BALIARSINGH	GYANALOKA MOHANTY	//
		VS	VS	0
200	TRPCRL/0000013/2021	KIRTI SUNDAR ROUT ARPITA SHARMA	NARENDRA KUMAR SAHOO	//
		VS	VS	0
201	TRPCRL/0000014/2021	STATE OF ODISHA SIBANI PANAIGRAHI	GOUTAM KUMAR ROUSTRAY	BALLIGUDA /43 /2018
		VS	VS	0
202	WA/0000159/2021	STATE OF ODISHA CHITMANI MAJHI	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
203	WP(C)/0005903/2021	STATE OF ODISHA AKSHAYA KUMAR SAMAL	RAMA CHANDRA RAY	//
		VS	VS	0
204	WP(C)/0005904/2021	STATE OF ODISHA PRADEEP KUMAR SAHOO	SUSANTA KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0005905/2021	THE REGISTRAR, OAT, CUTTACK CHHATRABATI KARALI VS	SUSANTA KUMAR SAHU VS	// // 0
206	WP(C)/0005906/2021	THE REGISTRAR, OAT, CUTTACK KISHOR CHANDRA PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
207	WP(C)/0005907/2021	THE REGISTRAR, OAT, CUTTACK DINESH CHANDRA PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
208	WP(C)/0005908/2021	THE REGISTRAR, OAT, CUTTACK CHHAGANLAL NAIK VS	SUSANTA KUMAR SAHU VS	// // 0
209	WP(C)/0005909/2021	THE REGISTRAR, OAT, CUTTACK BIPIN BIHARI CHOUDHURY VS	SUSANTA KUMAR SAHU VS	// // 0
210	WP(C)/0005910/2021	THE REGISTRAR, OAT, CUTTACK SARASWATI PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
211	WP(C)/0005911/2021	THE REGISTRAR, OAT, CUTTACK GIRIDHARI PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
212	WP(C)/0005912/2021	THE REGISTRAR, OAT, CUTTACK JAYANTI NAIK VS	SUSANTA KUMAR SAHU VS	// // 0
213	WP(C)/0005913/2021	THE REGISTRAR, OAT, CUTTACK JYOTI MANJARI PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
214	WP(C)/0005914/2021	THE REGISTRAR, OAT, CUTTACK ANJANA SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0
215	WP(C)/0005915/2021	STATE OF ODISHA SAGARIKA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005916/2021	SARMISTHA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
217	WP(C)/0005917/2021	SARASWATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
218	WP(C)/0005918/2021	MANORAMA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
219	WP(C)/0005919/2021	NIBEDITA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
220	WP(C)/0005920/2021	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
221	WP(C)/0005921/2021	RANJITA BHUYAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
222	WP(C)/0005922/2021	CHINTAMANI PAGAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
223	WP(C)/0005923/2021	PUSPANJALI MOHARANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
224	WP(C)/0005924/2021	BINAPANI DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
225	WP(C)/0005925/2021	PRATIVA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
226	WP(C)/0005926/2021	BASANTI RANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
227	WP(C)/0005927/2021	SAROJINI SENAPATI	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0005928/2021	STATE OF ODISHA HRUSHIKESH BAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
229	WP(C)/0005929/2021	STATE OF ODISHA NIRMALA JENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
230	WP(C)/0005930/2021	STATE OF ODISHA KABI CHANDRA MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
231	WP(C)/0005931/2021	STATE OF ODISHA ABHINNA KUMAR ROUT	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
232	WP(C)/0005932/2021	STATE OF ODISHA CHATURBHUJA NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
233	WP(C)/0005933/2021	STATE OF ODISHA GYANENDRA KUMAR ROUT	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
234	WP(C)/0005934/2021	STATE OF ODISHA AMARENDRA NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
235	WP(C)/0005935/2021	STATE OF ODISHA DEBASHIS MOHANTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
236	WP(C)/0005936/2021	STATE OF ODISHA SURESH CHANDRA MOHANTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
237	WP(C)/0005937/2021	STATE OF ODISHA RAJABALLAV PATI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
238	WP(C)/0005938/2021	STATE OF ODISHA SANDHYARANI SOREN	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005939/2021	STATE OF ODISHA ATASI DASH VS	AKSHAYA KUMAR PANDEY VS	// // 0
240	WP(C)/0005940/2021	STATE OF ODISHA SASHMITA SETHY VS	AKSHAYA KUMAR PANDEY VS	// // 0
241	WP(C)/0005941/2021	STATE OF ODISHA ANASUYA OJHA VS	AKSHAYA KUMAR PANDEY VS	// // 0
242	WP(C)/0005942/2021	STATE OF ODISHA KALANDI MURMU VS	AKSHAYA KUMAR PANDEY VS	// // 0
243	WP(C)/0005943/2021	STATE OF ODISHA KALAKAR SETHY VS	AKSHAYA KUMAR PANDEY VS	// // 0
244	WP(C)/0005944/2021	STATE OF ODISHA PRAMOD KUMAR SAHU VS	AKSHAYA KUMAR PANDEY VS	// // 0
245	WP(C)/0005945/2021	STATE OF ODISHA NARMADA NAYAK VS	AKSHAYA KUMAR PANDEY VS	// // 0
246	WP(C)/0005946/2021	STATE OF ODISHA KULAMANI SETHY VS	AKSHAYA KUMAR PANDEY VS	// // 0
247	WP(C)/0005947/2021	STATE OF ODISHA BICHITRANANDA SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0
248	WP(C)/0005948/2021	STATE OF ODISHA ANURADHA SETHY VS	AKSHAYA KUMAR PANDEY VS	// // 0
249	WP(C)/0005949/2021	STATE OF ODISHA M/S.GREEN WAVES PVT.LTD VS UNION OF INDIA	MUKESH AGARWAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005950/2021	BASANTA KUMAR DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
251	WP(C)/0005951/2021	ODISHA GRAMYA BANK, CHHATIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
252	WP(C)/0005952/2021	ODISHA GRAMYA BANK, KALANA BRANCH VS THE COMMNR. CUM SECY.S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
253	WP(C)/0005953/2021	ODISHA GRAMYA BANK, KALANA BRANCH VS THE COMMNR. CUM SECY.S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
254	WP(C)/0005954/2021	ODISHA GRAMYA BANK, CHHATIA BRANCH VS THE COLLECTOR AND DM, JAJPUR	HEMANTA KUMAR MOHANTA VS	// 0 //
255	WP(C)/0005955/2021	ODISHA GRAMYA BANK, KALANA BRANCH VS THE COMMNR. CUM SECY.S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
256	WP(C)/0005956/2021	ODISHA GRAMYA BANK, CHHATIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
257	WP(C)/0005957/2021	ODISHA GRAMYA BANK, BEGUNIA BRANCH VS THE COMMNR. CUM SECY.S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
258	WP(C)/0005958/2021	ODISHA GRAMYA BANK, CHHATIA BRANCH VS THE PRINCIPAL, MAHAPURUSHA HADIDAS MAHAVIDYALAYA, CHHATIA	AUROVINDA MOHANTY VS	// 0 //
259	WP(C)/0005959/2021	ODISHA GRAMYA BANK, CHHATIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
260	WP(C)/0005960/2021	GOPINATH TRIPATHY VS UNION OF INDIA	HEMANTA KUMAR MUND VS	// 0 //
261	WP(C)/0005961/2021	PARSHURAM RAY	BIRAJA PRASANNA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005962/2021	BINAPANI PATTNAIK	SOUMENDRA PATTANAİK	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0005963/2021	RAM PRATAP SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005964/2021	PARSHURAM RAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005965/2021	MONOJ KUMAR ROU TRAY	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		M/S.ODISHA STATE BEVERAGES CORPORATION LTD.		//
266	WP(C)/0005966/2021	BUDHURAM BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005967/2021	BUDHURAM BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005968/2021	MONOJ KUMAR ROU TRAY	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		M/S.ODISHA STATE BEVERAGES CORPORATION LTD.		//
269	WP(C)/0005969/2021	RAMESH CHANDRA TRIPATHY	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005970/2021	MONOJ KUMAR ROU TRAY	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		M/S.ODISHA BEVERAGES CORPORATION LTD.		//
271	WP(C)/0005971/2021	MANOJ KUMAR ROU TRAY	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		M/S.ODISHA STATE BEVERAGES CORPORATION LTD.		//
272	WP(C)/0005972/2021	PRADIPTA KUMAR SETHI	SUBHASREE MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005973/2021	STATE OF ODISHA PRABHATI DASH VS	SUBHASREE MOHANTY VS	// // 0
274	WP(C)/0005974/2021	STATE OF ODISHA GEETANJALI PRADHAN VS	SUBHASREE MOHANTY VS	// // 0
275	WP(C)/0005975/2021	STATE OF ODISHA BIMAL PRASAD MAHAKUL VS	SUBHASREE MOHANTY VS	// // 0
276	WP(C)/0005976/2021	STATE OF ODISHA ACHYUTANANDA PATTANAYAK VS	SUBHASREE MOHANTY VS	// // 0
277	WP(C)/0005977/2021	STATE OF ODISHA AKSHRAYA KUMAR DASH VS	SUBHASREE MOHANTY VS	// // 0
278	WP(C)/0005978/2021	STATE OF ODISHA PITABASHA NAYAK VS	SUBHASREE MOHANTY VS	// // 0
279	WP(C)/0005979/2021	STATE OF ODISHA BIBHUTIBHUSAN DASH VS	SUBHASREE MOHANTY VS	// // 0
280	WP(C)/0005980/2021	STATE OF ODISHA DILLIP KUMAR NAYAK VS	SANGRAM KUMAR SINGH VS	// // 0
281	WP(C)/0005981/2021	UNION OF INDIA PRABINA KUMAR PRADHAN VS	SUBHASREE MOHANTY VS	// // 0
282	WP(C)/0005982/2021	STATE OF ODISHA MAHAMMAD SALIM VS	NIRMAL CHANDRA DAS VS	// // 0
283	WP(C)/0005983/2021	UNION OF INDIA LAXMAN SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005984/2021	INDUREKHA BRAHMA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
285	WP(C)/0005985/2021	CHAKRADHARA MOHANTY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
286	WP(C)/0005986/2021	NIRANJAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// 0 //
287	WP(C)/0005987/2021	JAY SHANKAR NAG VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
288	WP(C)/0005988/2021	RANJITA SAHU VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
289	WP(C)/0005989/2021	BIPIN CHANDRA PATEL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
290	WP(C)/0005990/2021	SANJAY KUMAR MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
291	WP(C)/0005991/2021	SUDHIR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
292	WP(C)/0005992/2021	JACHINDRA @ JACHINDRANATH SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
293	WP(C)/0005993/2021	MAHESWAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
294	WP(C)/0005994/2021	BISHNUBRATA MISHRA VS PUNJAB NATIONAL BANK, ZONAL AUDIT OFFICE	SIBANARAYAN BISWAL VS	// 0 //
295	WP(C)/0005995/2021	KRUSHNA CHANDRA JEWNA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005996/2021	MANAS KUMAR ROUT	NALINI KANTA DASH	//
		VS	VS	0
		G.V.BHARTHY		//
297	WP(C)/0005997/2021	GIRISH KUMAR MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005998/2021	BHABI BEHERA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005999/2021	BHAGABATA ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006000/2021	PRAMOD KUMAR BAJUBANDHA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006001/2021	SMC OF HARIPUR PRIMARY SCHOOL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0006002/2021	GUNTHA KASINATH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006003/2021	SHISHIR KUMAR KHATOI	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006004/2021	SAMPTI BISWAKESHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006005/2021	KESHAB PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006006/2021	AJAYA KUMAR SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006007/2021	STATE OF ODISHA BASUDEB SAHOO VS	SANTOSH KUMAR SWAIN VS	// // 0
308	WP(C)/0006008/2021	STATE OF ORISSA SUDAM PANDA VS	DURGESH NARAYAN RATH VS	// // 0
309	WP(C)/0006009/2021	STATE OF ODISHA GAYADHAR DAS VS	DURGESH NARAYAN RATH VS	// // 0
310	WP(C)/0006010/2021	STATE OF ODISHA GUNTHA DEBARAJ VS	DURGESH NARAYAN RATH VS	// // 0
311	WP(C)/0006011/2021	STATE OF ODISHA MAMATA MALIK VS	DURGESH NARAYAN RATH VS	// // 0
312	WP(C)/0006012/2021	STATE OF ODISHA BHUBANA NANDA SAHU VS	DURGESH NARAYAN RATH VS	// // 0
313	WP(C)/0006013/2021	STATE OF ODISHA K.SRIPATI DAS VS	DURGESH NARAYAN RATH VS	// // 0
314	WP(C)/0006014/2021	STATE OF ODISHA AJIT KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
315	WP(C)/0006015/2021	STATE OF ODISHA MADHURI BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
316	WP(C)/0006016/2021	STATE OF ODISHA JAGADISH MAJHI VS	DURGESH NARAYAN RATH VS	// // 0
317	WP(C)/0006017/2021	STATE OF ODISHA ARAKHITA PANDA VS STATE OF ODISHA	BIJAYA KUMAR PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006018/2021	JHARANA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
319	WP(C)/0006019/2021	PURUSOTTAM THATI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
320	WP(C)/0006020/2021	M/S. MANJU SERVICES VS ANGUL MUNICIPALITY	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
321	WP(C)/0006021/2021	SAROJ KANTA PATI VS CHIEF MANAGER, ALLAHABAD BANK ZONAL OFFICE.	ARIJEET MISHRA VS	// 0 //
322	WP(C)/0006022/2021	PRADEEP KUMAR DAS VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
323	WP(C)/0006023/2021	PITAMBAR MAHALA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
324	WP(C)/0006024/2021	SUNIL KUMAR SENAPATI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
325	WP(C)/0006025/2021	MAYADHAR SWAIN VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
326	WP(C)/0006026/2021	ANIL KUMAR PATRA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
327	WP(C)/0006027/2021	RABINDRA NATH DEO VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
328	WP(C)/0006028/2021	SASMITA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// 0 //
329	WP(C)/0006029/2021	SAROJ KUMAR MOHANTY	MANOJ KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE STATE OF ODISHA		//
330	WP(C)/0006030/2021	PARASARA KUMAR PRADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0006031/2021	TAPAN KUMAR BEHERA	MD. G.MADAN	//
		VS	VS	0
		THE TAHASILDAR, BONTH		//
332	WP(C)/0006032/2021	SMC, BADAJORMUHAN, GOVT.PRIMARY SCHOOL	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006033/2021	GAYADHAR JENA	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0006034/2021	PRAHALAD BEHERA	MD. GOLAM MADANI	//
		VS	VS	0
		THE TAHASILDAR, BONTH		//
335	WP(C)/0006035/2021	SUBRAT KUMAR DORA	D.K.DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0006036/2021	ASIT KUMAR DAS	KSHIRO KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006037/2021	KAMALALOCHAN BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0006038/2021	ABINASH SAHOO	D.K.DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0006039/2021	SUREKHA MANI JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006040/2021	KATI SINGH	SURESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006041/2021	STATE OF ODISHA RABINARAYAN JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
342	WP(C)/0006042/2021	STATE OF ODISHA SUSANTA KUMAR MAHANTA VS	JYOTIRMAY GUPTA VS	// // 0
343	WP(C)/0006043/2021	STATE OF ODISHA CHANDRAMANI PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // 0
344	WP(C)/0006044/2021	STATE OF ODISHA HADIBANDHU PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // 0
345	WP(C)/0006045/2021	STATE OF ODISHA RAMANI RANJAN SAHU VS	MANOJ KUMAR MOHANTY VS	// // 0
346	WP(C)/0006046/2021	STATE OF ODISHA SADASHIBA DEHURY VS	MANOJ KUMAR MOHANTY VS	// // 0
347	WP(C)/0006047/2021	STATE OF ODISHA LAXMAN KUMAR SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0
348	WP(C)/0006048/2021	STATE OF ODISHA RATNAKAR BARIK VS	MANOJ KUMAR MOHANTY VS	// // 0
349	WP(C)/0006049/2021	STATE OF ODISHA JHARIA PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // 0
350	WP(C)/0006050/2021	STATE OF ODISHA HRUDANANDA SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0
351	WP(C)/0006051/2021	STATE OF ODISHA SURATHA SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006052/2021	SATYANARAYAN PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
353	WP(C)/0006053/2021	GODABARI MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
354	WP(C)/0006054/2021	SWARNA LAXMI PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
355	WP(C)/0006055/2021	PRABODH KUMAR DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
356	WP(C)/0006056/2021	DILLIP KUMAR DASH VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
357	WP(C)/0006057/2021	DINAKRUSHNA PATTANAİK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
358	WP(C)/0006058/2021	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
359	WP(C)/0006059/2021	SUDHAKAR JENA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
360	WP(C)/0006060/2021	PRASAN KUMAR MOHAPATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
361	WP(C)/0006061/2021	ALL ODISHA CONTRACTORS ASSOCIATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
362	WP(C)/0006062/2021	SUSANTA KUMAR KHANDAYATRAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
363	WP(C)/0006063/2021	RAMESH CHANDRA BADJENA	BANABIHARI RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0006064/2021	MANASH KUMAR PATHY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006065/2021	PRADIPTA KUMAR NAYAK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006066/2021	NARAYANA MALIK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0006067/2021	MANASH KUMAR PATHY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0006068/2021	SANJAY KUMAR SAHU	ASHOK KUMAR SAHOO	//
		VS	VS	0
		CHIEF DIST. MEDICAL AND PUBLIC HEALTH OFFICER, JAGATSINGHPUR		//
369	WP(C)/0006069/2021	HARIHAR SAHOO	SURENDRA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0006070/2021	MANASH RANJAN SAHU	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0006071/2021	SUDARSAN PRADHAN	SUJATA JENA	//
		VS	VS	0
		COLLECTOR, KENDRAPADA		//
372	WP(C)/0006072/2021	SASANKA SEKHAR NANDA	SUJATA JENA	//
		VS	VS	0
		COLLECTOR, KENDRAPADA		//
373	WP(C)/0006073/2021	MADHU SUDAN ROUT	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006074/2021	RABINDRA KUMAR PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0006075/2021	STATE OF ODISHA ASHOK JUANGA VS	CHITTARANJAN PATTNAIK VS	// // 0
376	WP(C)/0006076/2021	STATE OF ODISHA PRAKASH CHANDRA NAYAK VS	SUSHANTA KUMAR MISHRA VS	// // 0
377	WP(C)/0006077/2021	STATE OF ODISHA SUSHANTA KUMAR KHILAR VS	SUSHANTA KUMAR MISHRA VS	// // 0
378	WP(C)/0006078/2021	STATE OF ODISHA SMC, KARADAMALI PRIMARY SCHOOL VS	PRADEEP KUMAR DAS VS	// // 0
379	WP(C)/0006079/2021	STATE OF ODISHA MANAS RANJAN DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
380	WP(C)/0006080/2021	STATE OF ODISHA PUSPANJALI PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
381	WP(C)/0006081/2021	STATE OF ODISHA SANJIB KUMAR PANDA VS	NIRANJAN LENKA VS	// // 0
382	WP(C)/0006082/2021	STATE OF ODISHA LAXMIDHAR PATRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
383	WP(C)/0006083/2021	STATE OF ODISHA SISHIR KUMAR ROUT VS	SUSHANTA KUMAR MISHRA VS	// // 0
384	WP(C)/0006084/2021	STATE OF ODISHA NIRUPAMA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
385	WP(C)/0006085/2021	STATE OF ODISHA SIMEE NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0006086/2021	CHANDRIKA POTHAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
387	WP(C)/0006087/2021	BASANTI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
388	WP(C)/0006088/2021	BHRAMARBAR BARALA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
389	WP(C)/0006089/2021	MAHIRANJAN KHILAR VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
390	WP(C)/0006090/2021	DIPAK KUMAR ROY @ RAY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
391	WP(C)/0006091/2021	JITENDRA KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
392	WP(C)/0006092/2021	SMRUTI RANJAN BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
393	WP(C)/0006093/2021	NIHARIKA SAHAR VS COLLECTOR, MAYURBHANJ	BHASKAR CHANDRA PANDA VS	// 0 //
394	WP(C)/0006094/2021	MINATI PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
395	WP(C)/0006095/2021	RAJANI KANTA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
396	WP(C)/0006096/2021	SURESH CHANDRA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
397	WP(C)/0006097/2021	SATYA PRAKASH TRIPATHY	SAMARENDRA PATTANAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006098/2021	MITAMANI SEN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006099/2021	ANGURBALA MOHAPATRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0006100/2021	APARNA DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0006101/2021	GITANJALI PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0006102/2021	BANDITA BHOI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0006103/2021	BIDYABATI SHIALA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006104/2021	KRUSHNA CHANDRA BHANJA	MOHAMMAD AKRAM	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0006105/2021	DHANANJAYA PANIGRAHI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0006106/2021	GOBINDA MARTHA	NAPOLEON SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0006107/2021	RATIKANTA MALIK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006108/2021	SURENDRA PRASAD BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0006109/2021	STATE OF ODISHA PRAGYAN PARAMITA PANIGRAHI VS	SUSHANTA KUMAR MISHRA VS	// // 0
410	WP(C)/0006110/2021	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0
411	WP(C)/0006111/2021	STATE OF ODISHA SANJEETA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
412	WP(C)/0006112/2021	STATE OF ODISHA BHAGABAN JENA VS	GYANA RANJAN SETHI VS	// // 0
413	WP(C)/0006113/2021	ORISSA INFORMATION COMMISSION ANNAPURNA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
414	WP(C)/0006114/2021	STATE OF ODISHA JAYANTI BEHERA VS	SUSHANTA KUMAR MISHRA VS	// // 0
415	WP(C)/0006115/2021	STATE OF ODISHA G.NAGESWAR RAO VS	SATYABRATA MOHANTY(1) VS	// // 0
416	WP(C)/0006116/2021	STATE OF ODISHA MAMATA MOHANTY VS	SUSHANTA KUMAR MISHRA VS	// // 0
417	WP(C)/0006117/2021	STATE OF ODISHA JITARANI SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0
418	WP(C)/0006118/2021	STATE OF ODISHA PRADYUMNA BEHERA VS	PRASANTA KUMAR JENA VS	// // 0
419	WP(C)/0006119/2021	STATE OF ODISHA LAXMIDHAR BISWAL VS ODISHA GRAMYA BANK, GANDAMUNDA	BIMBISAR DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0006120/2021	MANOJ KUMAR SAHOO VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	ACHYUTANANDA PATTANAIK VS	// 0 //
421	WP(C)/0006121/2021	MUSLIM MIAN VS COLLECTOR, SUNDARGARH	RABI NARAYAN BEHERA VS	// 0 //
422	WP(C)/0006122/2021	DR.KRUSHNA CHANDRA JENA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
423	WP(C)/0006123/2021	CHANDRA MOHAN BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
424	WP(C)/0006124/2021	EXECUTIVE ENGINEER (ELECT),ELECTRICAL DIVISION VS GRIEVANCE REDRESSAL FORUM,BERHAMPUR	PRASANTA KUMAR TRIPATHY VS	// 0 //
425	WP(C)/0006125/2021	RANJITA SAHU VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
426	WP(C)/0006126/2021	JANAKI JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
427	WP(C)/0006127/2021	ADHIKARI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0006128/2021	PURNA CHANDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
429	WP(C)/0006129/2021	RAMAKANTA PANDEY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
430	WP(C)/0006130/2021	AMULYA CHANDRA DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
431	WP(C)/0006131/2021	EXECUTIVE ENGINEER (ELECTRICAL), RAJGARH VS	PRASANTA KUMAR TRIPATHY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		APPELLATE AUTHORITY,ROURKELA		//
432	WP(C)/0006132/2021	SACHIN KUMAR AGRAWAL	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0006133/2021	PRABHUDATTA MOHAPATRA	SIBA SANKAR PANDA	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
434	WP(C)/0006134/2021	TRAILOKYA MOHANTY	PRAVAT KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0006135/2021	BINOD KHILLA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
436	WP(C)/0006136/2021	BENU DHAR NAIK	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0006137/2021	KALANDI CHARAN BAUTA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0006138/2021	GIRIDHARI SUNDARA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0006139/2021	PITAMBAR PRADHAN	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0006140/2021	CHANDAN KUMAR MEHER	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0006141/2021	GOBINDA CHANDRA SAHOO	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0006142/2021	BATA KRUSHNA MISHRA	NIRANJAN BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0006143/2021	STATE OF ODISHA PARADIP PORT AND DOCK LABOUR UNION VS UNION OF INDIA	DIGAMBARA MISHRA VS	// // 0 //
444	WP(C)/0006144/2021	NIDHI PARIDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
445	WP(C)/0006145/2021	GADADHARA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
446	WP(C)/0006146/2021	PITAMBAR MALLIK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
447	WP(C)/0006147/2021	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
448	WP(C)/0006148/2021	DR.SISHIR KUMAR PRUSTY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
449	WP(C)/0006149/2021	SANATAN ROUT VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
450	WP(C)/0006150/2021	NABA KISHORE PATI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
451	WP(C)/0006151/2021	KISHORE CHANDRA PRADHAN VS THE COLLECTOR,GANJAM	PRASANTA KUMAR PANDA VS	// 0 //
452	WP(C)/0006152/2021	SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LIMITED VS UNION OF INDIA	ADITYA N.DAS VS	// 0 //
453	WP(C)/0006153/2021	SITA NAYAK VS THE REGIONAL MANAGER, INDIAN BANK	PRANAYANEE DAS MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0006154/2021	KANTA BEHERA@ KANTA BEHERA VS SUB COLLECTOR, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
455	WP(C)/0006155/2021	NILIMARANI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
456	WP(C)/0006156/2021	SUMEET PANIGRAHY VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
457	WP(C)/0006157/2021	RAJIV KUMAR ROUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
458	WP(C)/0006158/2021	SURJYA RANA VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
459	WP(C)/0006159/2021	SURESH KUMAR CHETTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
460	WP(C)/0006160/2021	BASANTI BEHERA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.	PRASHANTA KUMAR NAYAK VS	// 0 //
461	ABLAPL/0002049/2021	RANJAN @ RANJAN KUMAR BEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	KUJANGA /42 /2021 0 //
462	ABLAPL/0002050/2021	SOUMEN MAHANTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	LAXMISAGAR P.S. /117 /2020 0 //
463	ABLAPL/0002051/2021	DILLIP KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN KHATUA VS	KANTABANIA PS /14 /2021 0 //
464	ABLAPL/0002052/2021	ABUZHAR @ MIR ABUZAR GAFIR VS STATE OF ODISHA	NIRANJAN PANDA VS	TIRTOL /278 /2020 0 //
465	ABLAPL/0002053/2021	PRABHAKAR BEHERA @BHUKULU@BHUKULU	APARESH BHOI	BALASORE SADAR /206 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002054/2021	BHIKARI CHARAN SUNA	BIJAYA KUMAR RAGADA	DHAMA /31 /2014
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002055/2021	RASMITA BISWAL	BIPIN KUMAR NAYAK	BAIDYANATHPUR /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002056/2021	DHANIRAM GOUDA	TUKUNA KUMAR MISHRA	JHARIGAM /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002057/2021	RAKESH JENA @ NRUSHINGHA JENA	KASHINATH PATNAIK	CUTTACK SADAR /81 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002058/2021	GADADHAR SAHOO	PARTHA SARATHI NAYAK	KHANDAPARA /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002059/2021	BISHAL MAHANANDA @ GUNU	ARJUNA CHARAN BEHERA	BARGARH SADAR /351 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002060/2021	SATYANARAYAN MALLIK	N.K.LENKA	MANGALPUR /584 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002061/2021	KUNA @ GUPTA NAYAK	ARIJEET MISHRA	JEYPORE TOWN /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002062/2021	RUSHIDEB ROUT	JAGABANDHU SAHU	JHARBANDH /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002063/2021	JAYADEV SAHU	SARADA PRASAD DASH	KULABIRA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002064/2021	SUBHRAJIT JENA @ JITU	MD.G.MADANI	TIHIDI /282 /2012
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002065/2021	STATE OF ODISHA AJAY DAS @ AJU VS	MD.G.MADANI VS	// DHUSURI /130 /2020 ()
478	ABLAPL/0002066/2021	STATE OF ODISHA RASMITA BISWAL VS	BIPIN KUMAR NAYAK VS	// BAIDYANATHPUR /324 /2020 ()
479	ABLAPL/0002067/2021	STATE OF ODISHA SK. SADIK QUADRI @ NANA SK NANA VS	MD.G.MADANI VS	// TIHIDI /66 /2019 ()
480	ABLAPL/0002068/2021	STATE OF ODISHA TRIKASH BEURA VS	DEBASNAN DAS VS	// JAGATSINGPUR /35 /2021 ()
481	ABLAPL/0002069/2021	STATE OF ODISHA RAHITA SUNA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /166 /2020 ()
482	ABLAPL/0002070/2021	STATE OF ODISHA DHANPAT RANA VS	JANMEJAYA DASH VS	// KHARIAR /355 /2020 ()
483	ABLAPL/0002071/2021	STATE OF ODISHA MUKUNDA MAJHI VS	RAMDAS ACHARY VS	// / /0 ()
484	ABLAPL/0002072/2021	STATE OF ODISHA SASHIKALA BHOL VS	SARADA PRASAD DASH VS	// SORO /58 /2021 ()
485	ABLAPL/0002073/2021	STATE OF ODISHA DEEPAK DASH VS	BISWAJIT NAYAK VS	// / /0 ()
486	ABLAPL/0002074/2021	STATE OF ODISHA ASHOK KUMAR CHATURVEDI VS	BISWAJIT NAYAK VS	// / /0 ()
487	ABLAPL/0002075/2021	STATE OF ODISHA SANTOSH KUMAR PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0002076/2021	KHUSBOO AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	MARKAT NAGAR /20 /2021 () //
489	ABLAPL/0002077/2021	SABITANJALI SAHOO VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /289 /2020 () //
490	ABLAPL/0002078/2021	DEEPAK KUMAR DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /52 /2020 () //
491	ABLAPL/0002079/2021	JHULI OJHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2020 () //
492	ABLAPL/0002080/2021	AJAY SETHI @ AJAY SITHY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /239 /2018 () //
493	ABLAPL/0002081/2021	SUDIPTA RANJAN PETER VS STATE OF ODISHA	NAPOLEON SAHANI VS	BALASORE TOWN /25 /2021 () //
494	ABLAPL/0002082/2021	SAYED SAMIM QUADARI VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 () //
495	ABLAPL/0002083/2021	GAGAN ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	JAGATPUR /44 /2021 () //
496	ABLAPL/0002084/2021	VENKATH RANGH RAO VS STATE OF ODISHA	K.C.NAYAK VS	SORO /406 /2020 () //
497	ABLAPL/0002085/2021	SRIDHAR MADHUAL @ BABULI VS STATE OF ODISHA	PRANYA KUMAR DASH VS	RAJKANIKA /31 /2004 () //
498	ABLAPL/0002086/2021	NRUSINGHA ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	JAGATPUR /44 /2021 () //
499	ABLAPL/0002087/2021	MAHESWAR NAYAK	PRADEEP KUMAR DAS	SUKINDA /36 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002088/2021	CHOUDHURY MOHANTA	RAJENDRA NARAYAN ROUT	KEONJHAR SADAR /130 /2014
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002089/2021	PRINCE JAISWAL @ RAVI JAISWAL	JULU KHANSAMA	BARBIL /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002090/2021	SARATA KHUNTIA	JYOTIRMAYA SAHOO	CHATRAPUR /202 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002091/2021	FAKIRA MALLICK	BIJAYA KUMAR PARIDA (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002092/2021	DURGA CHARAN PATRA	NIRANJAN LENKA	SULIAPADA /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002093/2021	ALEKHA KHUNTIA	JYOTIRMAYA SAHOO	CHATRAPUR /200 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002094/2021	KUMUDA OJHA @ KUMUDA CHANDRA OJHAAMULYA RATNA PANDA		VIGILANCE PS (BERHAMPUR) /7 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
507	ABLAPL/0002095/2021	MD. HASIM ANSARI @ MD. ASIM ANSARI @ JAINKUNDA DAS		/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002096/2021	RAM KRUSHNA BISWARAY	PARTHA MUKHERJI	KONARK /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002097/2021	ASHOK RAY	ACHYUTANANDA PATTANAIAK	PATTAMUNDAI /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002098/2021	BENUDHAR DEEP	JAYADEBA BEHERA	LATHOR /19 /2021
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0002099/2021	STATE OF ODISHA KAISARA BIWI VS	PUSPAMITRA MOHAPATRA VS	// KENDRAPARA /172 /2020 ()
512	ABLAPL/0002100/2021	STATE OF ODISHA PRAVAT KHILAR VS	SRINIBASH SATAPATHY VS	// DHARMASALA /536 /2020 ()
513	ABLAPL/0002101/2021	STATE OF ODISHA BAPUNI PARIDA VS	RAMAKANTA PRADHAN VS	// CHANDRASEKHARPUR /86 /2021 ()
514	ABLAPL/0002102/2021	STATE OF ODISHA PARSURAM JENA VS	DEBASIS MISHRA VS	// GHASIPURA /29 /2021 ()
515	ABLAPL/0002103/2021	STATE OF ODISHA LAXMIDHAR KANDI VS	SAMBEET PATTANAYAK VS	// ASTARANGA /15 /2021 ()
516	ABLAPL/0002104/2021	STATE OF ODISHA AMBUJA BEHERA VS	S.ROUT VS	// BHUBAN /3 /2021 ()
517	ABLAPL/0002105/2021	STATE OF ODISHA SUBHRA KANUNGO VS	BIJAYA KUMAR RAGADA VS	// PURIGHAT /13 /2021 ()
518	ABLAPL/0002106/2021	STATE OF ODISHA SNIGDHARANI PRADHAN VS	MITALEE JESTHI VS	// CHOUDWAR /351 /2019 ()
519	ABLAPL/0002107/2021	STATE OF ODISHA KALU @ BIKASH KUMAR GHOSH VS	SATYA NARAYAN MISHRA (4) VS	// MARINE CHUDAMANI /78 /2020 ()
520	ABLAPL/0002108/2021	STATE OF ODISHA BIKASH JENA VS	P.R.MISHRA VS	// BHADRAK TOWN /22 /2021 ()
521	ABLAPL/0002109/2021	STATE OF ODISHA KALIA @ SURESH KUMAR SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// PATTAMUNDAI /519 /2020 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0002110/2021	SIBU MAHAKUD VS STATE OF ODISHA	PRATHA SARATHI DAS VS	KEONJHAR TOWN /18 /2021 () //
523	ABLAPL/0002111/2021	RAKESH DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE SADAR /38 /2021 () //
524	ABLAPL/0002112/2021	DINESH TIRKEY @ DINESH KUMAR TIRKEY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	LATHIKATA /3 /2021 () //
525	ABLAPL/0002113/2021	SURENDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /50 /2021 () //
526	ABLAPL/0002114/2021	SUJATA SAHOO VS STATE OF ODISHA	MANAS CHAND VS	KEONJHAR TOWN /72 /2021 () //
527	ABLAPL/0002115/2021	MANGUA SENAPATI VS STATE OF ODISHA	BINAYAK PRASAD MOHANTY VS	SATYABADI /53 /2021 () //
528	ABLAPL/0002116/2021	MANORANJAN MARANDI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KAPTIPADA /331 /2020 () //
529	ABLAPL/0002117/2021	RATI KANTA MISHRA VS STATE OF ODISHA	SITIKANT MISHRA VS	KUAKHIA /46 /2021 () //
530	ABLAPL/0002118/2021	ANUJA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	KUAKHIA /46 /2021 () //
531	WPC(OAC)/0000303/2017	DUSMANTA KUMAR BAI VS CHAIRMAN, OPSC	L.K.MOHANTY VS	// () //
532	WPC(OAC)/0001359/2017	SUSHANTA CHHURA VS OPSC	SIDHESWAR MALLIK VS	// () //
533	WPC(OAC)/0001482/2018	CHOUDHURY MANOJ KUMAR SAHU	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :15/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0002049/2016	DR. MAYADHAR PANDA	S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0003091/2018	ABHAY CHANRAN SAHOO	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0004012/2015	PRABIR KESHARI TRIPATHY	RABINDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
537	CONTC(CPC)/0000305/2016	RAMESWAR PANIGRAHI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COMMISSIONER- CUM- SECRETARY		//
538	CONTC(CPC)/0000445/2017	BHAGIRATHI MAHARANA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :15/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2021 CONTC(CPC)/305/2016	RAMESWAR PANIGRAHI-MP	GYANENDRA CHANDRA SWAIN
2	8/2021 ARBP/15/2021	GMR KAMALANGA ENERGY LTD.-MP	PAMI RATHO
3	9/2021 CRLMA/23/2021	SAYED NASIM ALLI-MP	BHARAT JALLI
4	10/2021 CRLMA/25/2021	SK. RASID-MP	BHARAT JALLI
5	11/2021 CRLMA/24/2021	ZAHOOOR QUADIR@JAHUR KADARI-MP	BHARAT JALLI
6	11/2021 TRPCRL/13/2021	ARPITA SHARMA-MP	NARENDRA KUMAR SAHOO
7	12/2021 TRPCRL/14/2021	SIBANI PANAIGRAHI-MP	GOUTAM KUMAR ROUSTRAY
8	17/2021 JCRLA/76/2015	SIBA NAIK-MP	
9	50/2021 TRP(C)/49/2021	PRASANNA KUMAR SAHOO @ PRASANA KUMAR SAHOO	ABHEET MISHRA
10	51/2021 TRP(C)/50/2021	PRIYADARSANI RAY-MP	SAMARENDRA MOHANTY
11	52/2021 TRP(C)/51/2021	MINATI BEHERA-MP	PURNA CHANDRA DAS
12	53/2021 TRP(C)/52/2021	SANJAY KUMAR SWAIN-MP	BIPIN KUMAR NAYAK
13	54/2021 TRP(C)/53/2021	PRATYUSH PANI-MP	SWARUP KUMAR PATNAIK
14	55/2021 TRP(C)/54/2021	DEVISHREE BALIARSINGH-MP	GYANALOKA MOHANTY
15	61/2021 FAO/30/2021	M.C. OF SANYASI UCHA VIDYAPITHA (HIGH sCHOOL)-MP	MAHENDRA KUMAR SAHOO
16	62/2021 FAO/32/2021	AMAN JABBAR-MP	DHANANJAYA MUND
17	63/2021 FAO/33/2021	ANIRUDHA DASH-MP	DIGAMBARA MISHRA
18	64/2021 FAO/33/2021	ANIRUDHA DASH-MP	DIGAMBARA MISHRA
19	65/2021 FAO/33/2021	ANIRUDHA DASH-MP	DIGAMBARA MISHRA
20	71/2021 CRLREV/62/2021	DANEI BEHERA@DANARDAN BEHERA-MP	PRATYUSHA NAIDU
21	72/2021 CRLREV/63/2021	BABUNI SINGH-MP	PRAHALLADA SAHU
22	73/2021 CRLREV/63/2021	BABUNI SINGH-MP	PRAHALLADA SAHU
23	74/2021 CRLREV/64/2021	ANIL KUMAR BEHERA-MP	AMITAV TRIPATHY
24	75/2021 CRLREV/64/2021	ANIL KUMAR BEHERA-MP	AMITAV TRIPATHY
25	76/2021 CRLREV/66/2021	JOGENDRA DORA @ JOGANDOR DORA-MP	JYOTIRMAYA SAHOO
26	77/2021	JOGENDRA DORA @ JOGANDOR DORA-MP	JYOTIRMAYA SAHOO

27	CRLREV/66/2021 77/2021 RSA/252/2018	MAHENDRA MOHANTA-MP	DR. SUJATA DASH
28	78/2021 RSA/189/2007	BHABAGRAHI MOHAPATRA-MP	M/S.BANSHIDHAR BAUG
29	79/2021 RSA/189/2007	BHABAGRAHI MOHAPATRA-MP	M/S.BANSHIDHAR BAUG
30	104/2021 CONTC/6289/2020	CHANDRA PRAVA BAISHNAB-MP	M/S.JYOTIRMAY GUPTA, P.P.RAO, S.S.SAHOO
31	125/2021 MACA/84/2021	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.- SUP BRAT SATPATHY	
32	147/2021 CRLA/241/2015	PAHALI@PAHALA BEHERA-MP	M/S.SARBESWAR BEHERA
33	148/2021 CRLA/97/2021	SANTOSH KUMAR DAS-MP	NIRANJAN LENKA
34	149/2021 CRLA/97/2021	SANTOSH KUMAR DAS-MP	NIRANJAN LENKA
35	150/2021 CRLA/97/2021	SANTOSH KUMAR DAS-MP	NIRANJAN LENKA
36	151/2021 CRLA/570/2015	MADAN NAIK-MP	M/S.DEEPALI MOHAPATRA
37	152/2021 CRLA/570/2015	MADAN NAIK-MP	M/S.DEEPALI MOHAPATRA
38	179/2021 BLAPL/4277/2020	DEBASIS SWAIN-MP	DEVASHIS PANDA
39	180/2021 BLAPL/6504/2020	HEMANTA KUMAR TANDI-MP	SANTOSH KUMAR DASH
40	181/2021 BLAPL/4452/2020	JAYARAM GOLLARY @ GOLORY JAYARAM-MP	PRASANTA KUMAR SAHOO
41	183/2021 BLAPL/7525/2020	RANJAN SAHOO-MP	SUBRATA PANDA
42	184/2021 BLAPL/1343/2021	MRUTYUNJAY SETHI-MP	BRAJA MOHAN SARANGI
43	185/2021 BLAPL/6223/2020	MAHENDRA BAGH-MP	AMIT PRASAD BOSE
44	221/2021 ABLAPL/250/2021	RAJESH KUMAR JENA-MP	P.C.ACHARYA
45	228/2021 CRLMC/255/2021	RAKESH KUMAR RAUT-MP	TRILOCHAN NANDA
46	229/2021 CRLMC/1588/2020	KUBERA NAIK-MP	SURESH KUMAR JENA
47	230/2021 CRLMC/259/2021	RAJESH KUMAR SAHU-MP	BHOJRAJ SETHI
48	231/2021 CRLMC/265/2021	ULLASH CHANDRA MOHANTY-MP	MANAS CHAND
49	232/2021 CRLMC/266/2021	ULLASH CHANDRA MOHANTY-MP	MANAS CHAND
50	233/2021 CRLMC/267/2021	ULLASH CHANDRA MOHANTY-MP	MANAS CHAND
51	234/2021 CRLMC/268/2021	ULLASH CHANDRA MOHANTY-MP	MANAS CHAND
52	235/2021 CRLMC/270/2021	RAGHAB KUMAR NAHAK-MP	SANJIB KUMAR BHANJADEO
53	478/2021 WA/668/2020	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
54	479/2021 WA/105/2021	NIRAKAR SETHI-MP	SIDHESWAR MOHANTY
55	480/2021 WA/159/2021	CHITMANI MAJHI-MP	BIKRAM CHANDRA GHADEI
56	2813/2021 WP(C)/5903/2021	AKSHAYA KUMAR SAMAL-MP	RAMA CHANDRA RAY
57	2814/2021 WP(C)/37281/2020	BASANTA KUMAR BEHERA-MP	GYANA RANJAN SETHI

58	2815/2021 WP(C)/2909/2021	JUMAR KUMAR BISWAL-MP	GYANA RANJAN SETHI
59	2816/2021 WP(C)/2912/2021	SANTOSH KUMAR JAL-MP	GYANA RANJAN SETHI
60	2817/2021 WP(C)/5868/2021	UNION OF INDIA-MP	DEBENDRA KUMAR SAHOO 1
61	2818/2021 WP(C)/5965/2021	MONOJ KUMAR ROUTRAY-MP	JATINDSRA KUMAR MOHAPATRA
62	2819/2021 WP(C)/5968/2021	MONOJ KUMAR ROUTRAY-MP	JATINDRA KUMAR MOHAPATRA
63	2820/2021 WP(C)/5970/2021	MONOJ KUMAR ROUTRAY-MP	JATINDRA KUMAR MOHAPATRA
64	2821/2021 WP(C)/5971/2021	MANOJ KUMAR ROUTRAY-MP	JATINDRA KUMAR MOHAPATRA
65	2822/2021 WP(C)/5972/2021	PRADIPTA KUMAR SETHI-MP	SUBHASREE MOHANTY
66	2823/2021 WP(C)/5973/2021	PRABHATI DASH-MP	SUBHASREE MOHANTY
67	2824/2021 WP(C)/5974/2021	GEETANJALI PRADHAN-MP	SUBHASREE MOHANTY
68	2825/2021 WP(C)/5975/2021	BIMAL PRASAD MAHAKUL-MP	SUBHASREE MOHANTY
69	2826/2021 WP(C)/5976/2021	ACHYUTANANDA PATTANAYAK-MP	SUBHASREE MOHANTY
70	2827/2021 WP(C)/5977/2021	AKSHRAYA KUMAR DASH-MP	SUBHASREE MOHANTY
71	2828/2021 WP(C)/5978/2021	PITABASHA NAYAK-MP	SUBHASREE MOHANTY
72	2829/2021 WP(C)/5979/2021	BIBHUTIBHUSAN DASH-MP	SUBHASREE MOHANTY
73	2830/2021 WP(C)/5981/2021	PRABINA KUMAR PRADHAN-MP	SUBHASREE MOHANTY
74	2831/2021 WP(C)/5982/2021	MAHAMMAD SALIM-MP	NIRMAL CHANDRA DAS
75	2833/2021 WP(C)/5988/2021	RANJITA SAHU-MP	RAJJEET ROY
76	2834/2021 WP(C)/5990/2021	SANJAY KUMAR MOHANTY-MP	RAJJEET ROY
77	2835/2021 WP(C)/5993/2021	MAHESWAR BEHERA-MP	ANIRUDHA DAS
78	2836/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	NALINI KANTA DASH
79	2837/2021 WP(C)/5994/2021	BISHNUBRATA MISHRA-MP	SIBANARAYAN BISWAL
80	2838/2021 WP(C)/5333/2021	BARUNEI INSTITUTE OF ENGINEERING AND TECHNOLOGY, HURDA-MP	GYANANANDA
81	2839/2021 WP(C)/5996/2021	MANAS KUMAR ROUT-MP	NALINI KANTA DASH
82	2840/2021 WP(C)/6001/2021	SMC OF HARIPUR PRIMARY SCHOOL-MP	PRASANTA KUMAR MOHANTY
83	2841/2021 WP(C)/6007/2021	BASUDEB SAHOO-MP	SANTOSH KUMAR SWAIN
84	2842/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	PRABIR KUMAR RAY
85	2843/2021 WP(C)/6020/2021	M/S. MANJU SERVICES-MP	BHABANI SANKAR TRIPATHY 1
86	2844/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
87	2845/2021 WP(C)/6023/2021	PITAMBAR MAHALA-MP	BHABANI SANKAR TRIPATHY 1
88	2846/2021 WP(C)/33209/2020	SABYASACHI MOHANTY-MP	ANUPAM DASH
89	2847/2021	GAYADHAR JENA-MP	SANTOSH KUMAR MOHANTY

90	WP(C)/6033/2021 2848/2021	GUPTESWAR NAG-MP	SUBRAT MISHRA
91	WP(C)/25999/2020 2849/2021	SATYABRATA MALLIK-MP	M/S.NIRANJAN PANDA
92	WP(C)/4176/2018 2850/2021	PAHALA MALLIK-MP	M/S.NIRANJAN PANDA
93	WP(C)/4177/2018 2851/2021	JHUNURANI DAS-MP	M/S.SUBASH CH PUSPALAKA
94	WP(C)/2730/2016 2852/2021	KRUSHNA CHANDRA MAHARANA-MP	M/S.SUBASH CH.PUSPALAKA
95	WP(C)/2725/2016 2853/2021	HEMALATA MAHARANA-MP	M/S.SUBASH CH PUSPALAKA
96	WP(C)/2729/2016 2854/2021	ARVIND KU.SAHU-MP	M/S.SANTANU KU.SARANGI
97	WP(C)/19406/2013 2855/2021	PRABODH KUMAR DAS-MP	SITIKANT MISHRA
98	WP(C)/6055/2021 2856/2021	SUJATA NAIK-MP	MANOJ KUMAR MOHANTY,SATYA SUNDAR KANUN
99	WP(C)/19287/2020 2857/2021	DINAKRUSHNA PATTANAİK-MP	SUBASH CHANDRA PUSPALAKA
100	WP(C)/6057/2021 2858/2021	SUKANTA KUMAR SAHOO-MP	SANJAY KUMAR SAMANTARAY
101	WP(C)/6058/2021 2859/2021	SUDHAKAR JENA-MP	SUBASH CHANDRA PUSPALAKA
102	WP(C)/6059/2021 2860/2021	ALL ODISHA CONTRACTORS ASSOCIATION-MP	PRASHANTA KUMAR NAYAK
103	WP(C)/6061/2021 2861/2021	GANESH CHANDRA TRIPATHY-MP	BHOJARAJ SETH
104	WP(C)/33147/2020 2862/2021	HARIHAR SAHOO-MP	SURENDRA KUMAR ROUT
105	WP(C)/6069/2021 2863/2021	SMC, KARADAMALI PRIMARY SCHOOL-MP	PRADEEP KUMAR DAS
106	WP(C)/6078/2021 2864/2021	SANJIB KUMAR PANDA-MP	NIRANJAN LENKA
107	WP(C)/6081/2021 2865/2021	BHRAMARBAR BARALA-MP	NIRANJAN LENKA
108	WP(C)/6088/2021 2866/2021	DIPAK KUMAR ROY @ RAY-MP	ANJAN KUMAR BISWAL
109	WP(C)/6090/2021 2867/2021	MD. ARIF JAMAL ANSARI-MP	PRASANTA KUMAR NAYAK
110	WP(C)/5807/2021 2868/2021	SMRUTI RANJAN BEHERA-MP	ANJAN KUMAR BISWAL
111	WP(C)/6092/2021 2870/2021	NIHARIKA SAHAR-MP	BHASKAR CHANDRA PANDA
112	WP(C)/6093/2021 2871/2021	SATYA PRAKASH TRIPATHY-MP	SAMARENDRA PATTANAİK
113	WP(C)/6097/2021 2872/2021	CONFEDERATION OF CITIZENS ASSOCIATIONS,BHUBANESHWAR-MP	ACHARYA
114	WP(C)/9929/2020 2873/2021	KRUSHNA CHANDRA BHANJA-MP	MOHAMMAD AKRAM
115	WP(C)/6104/2021 2874/2021	GOBINDA MARTHA-MP	NAPOLEON SAHANI
116	WP(C)/6106/2021 2875/2021	ARJUN MAHAKUD-MP	P.C.ACHARYA
117	WP(C)/37724/2020 2877/2021	MUSLIM MIAN-MP	RABI NARAYAN BEHERA
118	WP(C)/6121/2021 2878/2021	DR.KRUSHNA CHANDRA JENA-MP	PITAMBAR ACHARYA
119	WP(C)/6122/2021 2879/2021	CHANDRA MOHAN BEHERA-MP	CHITTARANJAN PATTNAİK
120	WP(C)/6123/2021 2880/2021	EXECUTIVE ENGINEER (ELECT),ELECTRICAL DIVISION-	MRSASANTA KUMAR TRIPATHY
	WP(C)/6124/2021		

121	2881/2021 WP(C)/6128/2021	PURNA CHANDRA JENA-MP	PRAFULLA KUMAR MOHAPATRA
122	2882/2021 WP(C)/6129/2021	RAMAKANTA PANDEY-MP	SURYA NARAYAN PATNAIK
123	2883/2021 WP(C)/6131/2021	EXECUTIVE ENGINEER (ELECTRICAL), RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
124	2884/2021 WP(C)/6132/2021	SACHIN KUMAR AGRAWAL-MP	SURYA NARAYAN PATNAIK
125	2885/2021 WP(C)/6136/2021	BENUDHAR NAIK-MP	ALOK KUMAR PANDA
126	2886/2021 WP(C)/6138/2021	GIRIDHARI SUNDARA-MP	PURUSOTTAM CHULI
127	2887/2021 WP(C)/6140/2021	CHANDAN KUMAR MEHER-MP	SURYA NARAYAN PATNAIK
128	2888/2021 WP(C)/6143/2021	PARADIP PORT AND DOCK LABOUR UNION-MP	DIGAMBARA MISHRA
129	2889/2021 WP(C)/6144/2021	NIDHI PARIDA-MP	DEEPALI MAHAPATRA
130	2890/2021 WP(C)/6144/2021	NIDHI PARIDA-MP	DEEPALI MAHAPATRA
131	2891/2021 WP(C)/3571/2021	NIYATI SWAIN-MP	SAMIR KUMAR MISHRA
132	2892/2021 WP(C)/6152/2021	SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LTD.-MP	ADITYA N.DAS
133	2893/2021 WP(C)/6154/2021	KANTA BEHERA@ KANTA BEHERA-MP	PARTHA SARATHI DAS
134	2894/2021 WP(C)/6157/2021	RAJIV KUMAR ROUT-MP	RAJIV KUMAR MAHANTA
135	2895/2021 WP(C)/6156/2021	SUMEET PANIGRAHY-MP	MANAS CHAND
136	2898/2021 WP(C)/6160/2021	BASANTI BEHERA-MP	PRASHANTA KUMAR NAYAK
137	40/2021 CRLMP/1227/2020	SANGRAM MUDALI-MP	
138	101/2021 CONTC/536/2021	AJAYA KUMAR NANDA-MP	
139	102/2021 CONTC/535/2021	SAMARENDRA KUMAR MISHRA-MP	
140	103/2021 CONTC/97/2021	SK. SAMMAT-MP	
141	182/2021 BLAPL/9689/2019	BIBHISANA KUMBHAR @ SURU-MP	
142	214/2021 ABLAPL/238/2021	SANTOSH LENKA @ SANTOSH KUMAR LENKA-MP	
143	215/2021 ABLAPL/189/2021	DEBASISH JENA-MP	
144	216/2021 ABLAPL/3823/2020	SOUMITRI AMAT-MP	
145	217/2021 ABLAPL/16480/2020	PADMABATI DAS-MP	
146	218/2021 ABLAPL/9603/2020	PRABHASA SAMANTARAY @PRAVAS-MP	
147	219/2021 ABLAPL/10558/2020	PRAVAS KUMAR SAMANTARAY-MP	
148	220/2021 ABLAPL/10559/2020	PRAVAS KUMAR SAMANTARAY @GEMETA-MP	
149	2832/2021 WP(C)/24019/2012	JYOTSNA KU.MOHANTY-MP	
150	2869/2021 WP(C)/2977/2021	NAROTTAM ROUSTRAY-MP	
151	2876/2021 WP(C)/36199/2020	M/S. QUARTZ INFRA AND ENGINEERING PVT. LTD.-MP	
152	2896/2021	CHANDRAPRAVA BAISHNAB-MP	

